

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1145/(MAH)/2017
 CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2017

NAME OF THE PARTIES: S Gurumoothi

V/s

Sahara Q Shop Unique Products Range Ltd..

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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ORDER

CP No. 1145/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 18.07.2017.

Sd/-
V. NALLASENAPATHY
 Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
 Member (Judicial)